

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2176
ANSWERED ON:18.12.2013
THREE TIER RESERVATION POLICY
Yadav Shri Madhusudan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether three-tier reservation policy is adopted in All India Services examination being conducted by the Union Public Service Commission (UPSC);
- (b) if so, the procedure adopted by the UPSC for implementation of the said policy;
- (c) whether the UPSC is contemplating any changes in the said reservation policy;
- (d) if so, the details thereof and the time by which these changes are likely to be incorporated in the said policy; and
- (e) the number of students of reserved category selected under unreserved category after having got the reservation at all the three levels based on the results of the last five exams?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e): The nomenclature - "three-tier reservation" mentioned in the question is not in the knowledge of the Government, nor have any instructions been issued in this regard.

Recruitment to the Direct Recruitment Quota of the All India Services is made on the basis of the recommendations of the Union Public Service Commission (UPSC). The UPSC recommends candidates for appointment on the basis of the requisition sent by the Concerned Cadre Controlling Authorities (CCA), reservation category wise, for a particular year in the respective services.

While sending the requisitions, the CCAs ensure that the specified reservation i.e., 27% for Other Backward Castes, 15% for Scheduled Castes and 7.5% for Scheduled Tribes is adhered to by way of operating a 200 point post based roster in accordance with the extant instructions of the Government. No change in this reservations policy is contemplated.